

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4291
ANSWERED ON:04.08.2009
MODERNISATION OF PRISONS
Singh Shri Murarilal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received proposals from State Governments regarding modernisation of prisons in their respective States including Chhattisgarh;
- (b) if so, the details thereof and reaction of the Government thereto; and
- (c) the time by which all the proposals are likely to be cleared?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a): Yes, Madam.

(b) & (c): Considering the demand of various States for granting further financial assistance for construction of new jails/additional barracks so as to address the problem of overcrowding, the Ministry of Home Affairs has initiated the process of formulating second phase of the scheme of modernization of prisons. Necessary steps are being taken in this regard in consultation with the Ministry of Finance. The proposal so received from the state Governments will be considered only after the proposal mooted by the Ministry of Home Affairs is approved by the Cabinet. The proposals of State Governments shall be processed depending upon the terms of approval of the scheme as also the funds sanctioned by the Cabinet and provided in the budget.